### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO.1812 TO BE ANSWERED ON 27.07.2018

#### **Funds Allocated under CAMPA Scheme**

1812. SHRI PRABHAKAR REDDY KOTHA: SHRI NINONG ERING:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) the present status of implementation of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) scheme in the country, State/UT-wise including Arunachal Pradesh and Telangana;
- (b) the details of funds spent / utilized by various States / UTs under the said scheme during the last three years and the current year, project and State / UT-wise;
- (c) whether the Government has framed new rules relating to disbursement of funds to States under the said schemes; and
- (d) if so, the details thereof?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a)&(b) The fund released upto 31.03.2018 to different States/Union Territories including Arunachal Pradesh and Telangana from Compensatory Afforestation Fund managed by Ad-hoc CAMPA against the Annual Plan of Operation approved by the Steering Committee of State CAMPA is placed at **Annexure-A**. The funds are utilised as per the CAMPA Guidelines.
- (c)&(d) The rules under Compensatory Afforestation Fund Act were published in Gazette on 17.02.2018 for comments / observations from the public / stakeholders and final draft Compensatory Afforestation Fund Rules has been sent to Ministry of Law & Justice.

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Annexure 'A' referred to in the answer to part (a)&(b) of Lok Sabha Unstarred Question No. 1812 by SHRI PRABHAKAR REDDY KOTHA and SHRI NINONG ERING due for written answer on 27.07. 2018.

S.No.	State/UT	Amount released to State/UT CAF till 31.03.2018 (in Rupees)
1	2	3
1	Andhra Pradesh	9,46,70,15,000
2	Andaman & Nicobar Islands	5,76,87,000
3	Arunachal Pradesh	3,58,36,84,000
4	Assam	1,50,88,58,100
5	Bihar	1,48,35,24,000
6	Chandigarh	4,85,22,000
7	Chhattisgarh	12,93,24,40,000
8	Dadra & Nagar Haveli	32,18,000
9	Daman & Diu	-
10	Delhi	18,17,49,105
11	Goa	45,46,65,000
12	Gujarat	3,64,83,32,000
13	Haryana	2,74,95,50,000
14	Himachal Pradesh	6,71,09,89,400
15	Jammu & Kashmir	2,77,78,35,000
16	Jharkhand	11,53,12,39,300
17	Karnataka	5,27,78,33,000
18	Kerala	15,65,58,000
19	Lakshadweep	1
20	Madhya Pradesh	8,61,53,47,000
21	Maharashtra	11,20,68,65,000
22	Manipur	88,23,69,000
23	Meghalaya	23,72,64,000
24	Mizoram	37,67,52,000
25	Nagaland	-
26	Odisha	30,76,02,25,050
27	Pudducherry	-
28	Punjab	3,42,46,63,878
29	Rajasthan	6,20,54,17,000
30	Sikkim	79,23,49,000
31	Tamil Nadu	30,08,29,000
32	Telangana	3,56,21,80,000
33	Tripura	43,61,36,300
34	Uttar Pradesh	5,89,83,85,400
35	Uttarakhand	8,53,38,90,000
36	West Bengal	37,41,53,000
	Grand Total	144,18,05,24,533